

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

IN THE MATTER OF : Indian Bank
Vs
BKR Hotel and Resorts Pvt. Ltd.

MAIN PETITION NUMBER : CP/472/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/1177(CHE)/2024, IA/2273(CHE)/2023, IA(IBC)/1792(CHE)2023, MA/111/2019,
MA/887/2019, IA/249(CHE)/2023, IA/1907(CHE)/2023

COMMON ORDER

IA/1177(CHE)/2024

Present: Shri. Jayanth Viswanthan, Ld. PCS for the Liquidator.

This application has been filed to take on record the 20th Progress Report.

Ld. Counsel submits that the company has been sold as a going-concern. Liquidation process could not completed because of the pending application.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

IA/2273(CHE)/2023

Present: Shri. Jayanth Viswanthan, Ld. PCS for the Liquidator.
Ms. Vaiduriya, Ld. Counsel for the Respondent.

Rejoinder e-filed. Hard copy be filed within a week and copy be served.

IA(IBC)/1792(CHE)2023

Present: Shri. Jayanth Viswanthan, Ld. PCS for the Liquidator.
Ms. AS Manisha, Ld. Counsel for the Respondent.

Pleadings are complete.

Written submissions filed.

MA/111/2019

Present: Shri. Jayanth Viswanthan, Ld. PCS for the Liquidator.

Respondents ex-parte.

Written submissions filed.

MA/887/2019

Present: Shri. Jayanth Viswanthan, Ld. PCS for the Liquidator.

Respondents ex-parte.

Written submissions filed.

IA/249(CHE)/2023

Present: Shri. P. Ulaganathan, Ld. Counsel for the Applicant/Indian Bank.

Shri. N.P. Vijay Kuamr, Ld. Counsel for the erstwhile Liquidator.

Ms. K.H. Dhaniya Dheekshitha, Ld. Counsel for the new Liquidator.

Pleadings are complete.

Memo filed by the new Liquidator as to conducting of SCC vide S.R. No.2645 dated 27.06.2023.

IA/1907(CHE)/2023

Present: Shri. N.P. Vijay Kumar, L d. Counsel for the erstwhile Liquidator/Applicant.

Ms. K.H. Dhaniya Dheekshitha, Ld. Counsel for the new Liquidator.

Rejoinder is stated to be e-filed today. Physical copy also filed.

Pleadings are complete.

Written synopsis of arguments be filed by 30th May, 2024.

List all the applications for **Physical Hearing on 09.07.2024.**

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)